

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2014

Dated 10th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent (s)

**Counsel for the Appellant (s) : Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal**

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**